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The High Court of Kerala

Kochi - 682 031
Dated- 26.7.2019

Proceedings

High Court establishment- promotion to the post of Assistant Protocol Officer(H.G)
High Court - orders issued.

Read : 1. High Court proceedings of even number dated 6.7.2018.
2. Rule 17 of the Kerala High Court Service Rules, 2007.
3. Rule 21 of the Kerala High Court Service Rules, 2007.

Order No. A1- 111801 / 2014/ A5

Sri.Larsh Paul A.F. (PEN702943) Assistant Protocol Officer, High Court in the scale of pay of ₹36600-79200 with compensatory allowance and special allowance @ Rs.500/- per month each is promoted as Assistant Protocol Officer(H.G), High Court, in the scale of pay of ₹40500-85000 with compensatory allowance and special allowance at the same rate w.e.f 6.7.2019 F.N.

As there is no change of duty involved, the officer need not take charge in the newly promoted post/ hand over charge of the post.

(By Order)


K.Haripal
Registrar General

To

The Officer concerned.
The Accountant General(A&E), Kerala, Thiruvananthapuram (2 copies)
The Protocol Officer, High Court
The Confidential Assistants to the Registrars and
Additional Registrar(General Administration), High Court.
The I.T. Section, High Court(for publishing in the High Court Website)
The Protocol Wing, High Court
The A2, A3, A6, A7 & A8 seats, High Court
The G (Accounts- I, II & III) Sections, High Court
The Administrative Records Section, High Court
The File/Stock file.